

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:235
ANSWERED ON:14.03.2012
FIXATION OF PENSION
Pandey Saroj

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the time by when fixation of pension being given to Group `D` employees of Central Government was done;
- (b) whether the Government proposes to refix the pension in view of soaring prices in the country; and
- (c) if so, the time by which it is likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

- (a) The pension of all Central Government employees (including Group 'D' employees) is fixed at the time of their retirement.
- (b) The pension of Central Government pensioners has been revised w.e.f. 1.1.2006 on the recommendations of the 6th Central Pay Commission. In addition, the pensioners are also granted dearness relief sanctioned, from time to time, based on the All India Consumer Price Index. There is no proposal for further revision of pension at this stage.
- (c) Does not arise.